

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).25542/2007

VENKATANATHA CHARY

Petitioner(s)

VERSUS

NALLA RAJI REDDY

Respondent(s)

(With prayer for interim relief)

Date: 24/09/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mrs. Anjani Aiyagari,Adv.

For Respondent(s)

Mr. Suk Sagar,Adv.
Ms. Bina Madhavan,Adv.
Mr. Manish Kumar,Adv.
for M/S. Lawyer'S Knit & Co,Advs.

UPON hearing counsel the Court made the following
ORDER

Counter affidavit be filed on or before 12.11.2008.
List the matter on 12.11.2008.

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(S.G.SHAH)
Registrar